

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1414
TO BE ANSWERED ON 06/12/2024

PM AWAS YOJANA – GRAMIN

1414 SHRI BANSHILAL GURJAR:
SHRI LAHAR SINGH SIROYA:
SHRI NARAYANA KORAGAPPA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of houses sanctioned under the new phase of Pradhan Mantri Awas Yojana– Gramin (PMAY-G) and the number of beneficiaries under the scheme; and
- (b) whether the scheme is achieving its intended objective in identifying the targeted beneficiaries?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)

(a) : In order to achieve the objective of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to eligible rural households with basic amenities. To address the arising housing needs in rural areas the Union Cabinet in its meeting dated 09.08.2024 approved 2 crore additional houses under PMAY-G to be constructed in next five years i.e. FY 2024-25 to 2028-29.

Under PMAY-G in the current financial year 40 lakh houses are to be allocated to States from the additional 2 crore houses. As on date out 40 lakh target, 37.8 lakh houses have been allocated to the eligible States and 27,20,398 houses been sanctioned to the eligible beneficiaries by the States as on date.

(b): Yes, under PMAY-G to ensure that assistance is targeted to those who are genuinely deprived and that the selection is objective and verifiable, the beneficiaries under PMAY-G are identified using housing deprivation parameters given in the Socio-Economic and Caste Census (SECC), 2011 data. The SECC data captures specific deprivation related to housing among households. Using the data the houseless and households living in 0, 1, and 2 kutch wall and kutch roof houses have been segregated and targeted. The final selection of beneficiaries under PMAY-G is based on the housing deprivation parameters and exclusion criteria prescribed under

the Socio-Economic Caste Census (SECC) 2011 and due verification by the respective Gram Sabhas and completion of an Appellate Process. The number of eligible beneficiaries available through the SECC database currently stands at 2.04 crore (approx.). The Government conducted an Awaas+ survey from January 2018 to March 2019 to identify those beneficiaries who claimed to have been left out under the SECC 2011 and thus prepared an additional list of potential beneficiaries. In order to fill the gap of approx. 91 lakhs (2.95 crore - 2.04 crore), Awaas+ data is being utilized.

With the approval of the Cabinet, dated 09.08.2024, additional 2 crore houses are to be constructed during FY 2024-25 to FY 2028-29. The balance of the PWL of Awaas+2018 will be used for this purpose. To meet the additional requirement and achieve the target of 2 crore houses, a nationwide Awaas+ survey is also being conducted for identification of additional households as per the modified exclusion criteria of the PMAY-G. As on date the SECC 2011 list has been saturated fully and Awaas+ 2018 list has also been saturated for 22 states/UTs so far.

The Awaas+2024 Mobile app is designed by the Ministry using latest technology for conducting survey for identification of additional eligible households with an unique feature of AI-enabled face authentication through Aadhaar Based e-KYC to ensure genuineness of the beneficiaries. A feature of "Self survey" is also introduced within this app for allowing beneficiaries to add themselves so that no one would be left behind from the benefits of the scheme.
